

CENTRAL ELECTRICITY REGULATORY COMMISSION

New Delhi

File No. L-1/268/2022/CERC

Date: 1.8.2023

Subject: Terms and Conditions of Tariff for the period commencing from 1st April, 2024 – Approach Paper thereof.

Under section 4.10.1 of the Approach Paper on the “*Terms and Conditions of Tariff for the period commencing from 1st April, 2024*”, proposed concept of normative Add-cap for generating stations has been discussed.

In this context, the generating companies are directed to submit the requisite information as per Annexure-I and Annexure-II, as the case may be, within three weeks i.e by 21st August 2023.

The information is required to be submitted in (3 hard copies + soft copy). Soft copy may be mailed at: tariff-reg@cercind.gov.in

Sd/-
(Harpreet Singh Pruthi)
Secretary